Speed Post.

CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH CALCUTTA

234/4, A.J.C. Bose Road, Nizam Palace, 11th & 12th Floor, Kolkata
Dated the 2th January, 2007.

No. CAT/CAL/JudL/OA 1281-1997/19

To

Sri Jyotirindra Nath Chanda, Vill. Nandannagar, P.O. Belghoria, Kilkata-700 083.

> MA 39 | 63 O.A. No. 1281 of 1997

Jyotirindra Nath Chanda VS Union of India & Ors. (E. Rly.)

NOTICE

Enclosed please find herewith a certified copy of the order passed by the Hon'ble Central Administrative Tribunal, Calcutta Bench on 13.12.2006 for your information and necessary action.

By Order

N31119

Court Officer

04/1/02

CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

No. M.A. 39 of 2003 O.A. 1281 of 1997 Date of order: 13.12.2006

Present

Hon'ble Mr. B.V. Rao, Judicial Member

Hon'ble Dr. A.R. Basu, Administrative Member

JYOTIRINDRA NATH CHANDA

- VS - .

UNION OF INDIA & ORS. (E.Rly)

For the Applicant

None

For the Respondents

Mr. P.K. Arora, Counsel

ORDER

Per Mr. B.V.Rao, JM:

None appears on behalf of the applicant nor the applicant is present in person. However, the Ld. Counsel for the respondents is present and heard. Since the matter pertains to the year 1997 it seems that the applicant is not interested to prosecute his case.

2. Hence the matter is dismissed for default. No costs.

MEMBERA

MEMBER(J)